

(5) Professor Ram Singh

(6) Shri Prakash Dutt Bhargava, Advocate,

(b) Not yet. The Committee is free to consult anybody it feels necessary.]

गोरखपुर में कानून और व्यवस्था की स्थिति

1007. श्री राजनारायण : क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि गोरखपुर (उत्तर प्रदेश) में न्यायपालिका तथा पुलिस के बीच खींचतान हो जाने से वहाँ कानून और व्यवस्था की स्थिति तनावपूर्ण तथा गड़बड़ हो गई है ;

(ख) यदि हाँ, तो इस संबंध में ब्यौरा क्या है ?

(ग) सरकार ने इस स्थिति को सुधारने के लिए क्या कदम उठाये हैं। और इस स्थिति के लिए जिम्मेदार लोगों के खिलाफ क्या कार्यवाही की है ?

†[LAW AND ORDER SITUATION IN GORAKHPUR :

1007. SHRI RAJNARAIN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that strained relations between the judiciary and the police in Gorakhpur (Uttar Pradesh) have resulted in tension and disorder and worsening of the law and order situation there;

(b) if so, what are the details in this regard; and

(c) what steps have been taken by Government to improve the situation and the action taken against the persons responsible for creating such a situation?]

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्या चरण शुक्ल) : (क) जी नहीं, श्रीमान ।

(ख) और (ग) प्रश्न नहीं उठता ।

†[THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) No, Sir.

(b) and (c) Do not arise.]

PROPAGATION OF CULT OF SATYA SAI BABA

1008. SHRI K. P. SUBRAMANIA MENON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received any complaints from some members of the general public about receipt of letters by them threatening dire consequences from Satya Sai Baba if they do not propagate his cult; and

(b) if so, what steps have been taken by Government to stop this blackmailing tactics?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) The Central Government have not received any such complaint.

(b) Does not arise.

CHARGES AGAINST POLICE AND LOCAL ADMINISTRATION OF MINICOY ISLANDS

1009. SHRI K. P. SUBRAMANIA MENON : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received any reports about serious charges of police repressions by the local administration from the residents of the Minicoy Islands;

(b) if so, whether Government of India investigated into the charges; and

(c) what action has been taken against the erring officials?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) to (c) Some complaints were received of harassment and assault by police in the course of investigation of

a suspected case of arson, which occurred in Minicoy, in April 1968. A senior police officer from the Central Government is being deputed to enquire into the matter.

SECRETARY C. S. I. R.

1010. SHRI M. P. BHARGAVA :

SHRI A. G. KULKARNI :

Will the Minister of EDUCATION be pleased to refer to the reply to Short Notice question No. 9 given in the Rajya Sabha on the 23rd March, 1968 and state :

(a) whether the present Secretary, Council of Scientific and Industrial Research has since been confirmed in this post;

(b) if not, whether any decision has since been taken to remove him from the post; and

(c) if so, how a new Secretary is proposed to be appointed?

THE MINISTER OF EDUCATION (DR. TRIGUNA SEN) : (a) Not yet, Sir.

(b) Since the appointment has been made on regular basis, the question does not arise.

(c) Does not arise.

WITHDRAWAL OF RECOGNITION OF MAHAVIDUSHI AND SAHITYA RATTAN EXAMINATIONS BY DELHI UNIVERSITY

1011. SHRI R. P. KHAITAN : Will the Minister of EDUCATION be pleased to state :

(a) whether it is a fact that the Delhi University has withdrawn recognition from the Mahavidushi and Sahitya Rattan Examinations recently; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SHRI BHAGWAT JHA AZAD) : (a) Yes, Sir. Delhi University has withdrawn recognition from the Mahavidushi examination conducted by Mahila Gram Vidya-

peeth, Prayag and Sahitya Ratna Examination conducted by Hindi Sahitya Sammelan, Allahabad.

(b) The University found from experience that the candidates with these qualifications could not adjust themselves in the classes and that these examinations were conducted by non-statutory bodies. It has since come to the notice of the University that the Hindi Sahitya Sammelan, which conducts Sahitya Ratna Examination, has been declared as an institution of national importance. The University is, therefore, reconsidering the case of recognition of Sahitya Ratna Examination.

RECOGNITION OF VIDYA VINODINI AND MAHAVIDUSHI EXAMINATIONS

1012. SHRI R. P. KHAITAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Government had accorded recognition to the Vidya Vinodini Examination of Prayag Mahila Vidyapeeth and Mahavidushi Examination of the Gram Mahila Vidyapeeth as equivalent to High School and Intermediate respectively, but withdrew this recognition later;

(b) if so, what are the reasons for withdrawing recognising of these examinations;

(c) whether any representations have been received for re-recognition of these courses; and

(d) if so, what action Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : (a) and (b) The Vidya Vinodini examination of the Prayag Mahila Vidyapeeth, Allahabad, was recognised in September, 1951 as equivalent to Matriculation examination for purposes of employment under the Central Government. Later the Vidyapeeth split into two rival organisations with the same nomenclature and claiming to be the original society conducting